

J. R. Y. in Gujarat

3299: SHRI CHANDRESH PATEL :
Will the PRIME MINISTER be pleased to state :

(a) the amount allocated and utilised under Jawahar Rozgar Yojana in Gujarat during 1991-92, 1992-93 and 1993-94; and

(b) the plans and projects under the above Yojana in the State during the Eighth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) : (a) The amounts allocated and utilised under Jawahar Rozgar Yojana (JRY) in Gujarat during 1991-92, 1992-93 and 1993-94 are as under :—

(Rs. in lakhs)

Year	Amount provided (allocated) including State's share	Amount utilised
1991-92	8188.77	10039.31
1992-93	10244.79	8327.77
1993-94	9037.55 (Tentative)	1379.77 (upto June, 1993)

(b) Jawahar Rozgar Yojana (JRY) alongwith its two sub-schemes, namely, Indira Awas Yojana (IAY) and Million Wells Scheme (MWS) are on-going centrally sponsored schemes and will continue during the Eighth Five Year Plan period. The funds for the programme are shared between the Centre and States in the ratio of 80:20. Since the Planning and Implementation of the programme is decentralised, the District Rural Development agencies/Zilla Parishads and the village panchayats decide on the projects that are to be taken up under JRY, subject to the condition that at least 60% of the funds are spent on payment of wages to the unskilled labour.

Training to Small Scale Entrepreneurs

3300. SHRI RAM PRASAD SINGH:
Will the PRIME MINISTER be pleased to state :

(a) whether the Government provide any short term training to small scale entrepreneurs to help them in setting up industries ;

(b) if so, the total number of entrepreneurs provided training in Bihar during the last two years ; and

(c) the number of the entrepreneurs in various districts in Bihar to whom training is proposed to be provided during 1993-94 ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRY) (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The Small Industries Service Institutes at Patna, Ranchi and Muzaffarpur under Small Industries Development Organisations, trained 146 and 172 persons under Entrepreneurship Development Programme and 684 and 578 persons under Self Employment Scheme for Educated Unemployed Youth during the years 1991-92 and 1992-93 respectively.

(c) During 1993-94, it has been targeted to train 180 persons under Entrepreneurship Development Training Programme and 570 persons under Self Employment Scheme for Educated Unemployed Youth Scheme in the State of Bihar.

Army Jawans Killed by Naga Extremists in Assam

**3301. SHRIMATI SHELA GAUTAM
SHRI RAJESH KUMAR**

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that some Jawans of Assam Regiment have been killed by Naga Extremists recently ;

(b) if so, the details of assistance given by the Government to the family members of the deceased Jawans;

(c) whether the Government propose to provide Government job to one member of the family of each of the deceased Jawans;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) to (e) The next of kin of Army personnel killed by Naga Extremists are entitled to liberalised Special Family Pension at the rate of last pay drawn by the deceased Service personnel till death or disqualification, besides family gratuity and death gratuity depending on the rank and service rendered. The next of kin of such deceased Service personnel are also entitled for compassionate employment.

[English]

Surplus Staff in DDA

3302. SHRI AMAR ROYPRADHAN, DR. CHINTA MOHAN SHRI NITISH KUMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn towards a news item in "Rashtriya Sahara" dated May 7, 1993 under the caption, "Feezul Kharchi Par Rok Ke Bavjood Pachas Crore Kharch Kiye";

(b) if so, the facts thereof; and

(c) the remedial action proposed to be taken in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Yes, Sir. The Staff Inspection Unit (SIU) conducted a review in respect of 18 units of DDA during the period 1986-1991. Against the sanctioned strength of 17,799 officers/officials in 12 units, 5182 officers/officials have, according to SIB, are surplus to requirements, on which DDA has been incurring establishment expenditure of Rs. 10.63 crores per annum;

(c) DDA has been directed to curtail the excess staff by not filling up certain vacant posts.

Haldia Petrochemicals Limited

3303. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the principal private sector partners in the joint venture Haldia Petrochemicals Limited, Tata Tea and Tata Chemicals have pulled out of the project;

(b) if so, the details and reasons therefor; and

(c) the likely fate of the said project as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FAL-EIRO): (a) to (c) Yes, Sir. According to the West Bengal Industrial Development Corporation (WBIDC), these companies were of the opinion that due to economic changes underway in the country, their participation was no longer in the interest of their shareholders.

WBIDC has further informed that Tatas would consider some internal changes in their Group's participation. The State Government and the Tata Group have reaffirmed their commitment to the implementation of the Haldia Project.

[Translation]

Crisis in Public Sector Undertaking of U.P.

3304. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether most of the public sector undertakings in Uttar Pradesh are in crisis;

(b) if so, the details of these undertakings; and

(c) the remedial steps taken to overcome the crisis of these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c) As on 31-3-1992, there were 17 Central PSEs having their registered office in the State